High Court of Judicature at Allahabad Application Form for the Post of Cook

ADV. No. 01/Cook(Class IV)/2018

1	Name	of Post applied for :	Cook													
2	Applie	cant's Name (In Block Letters) :														
			(Le	ave on	e bloc	k bet	wee	n first	name,	midd	le na	me a	nd su	rnar	ne)	
3	Father	r's/Husband's Name (In Block														
	Letter	s):	(Le	eave or	ne bloc	ck be	twee	n firs	t name	, mide	dle na	ame a	and si	urna	me)	
4	Mothe	er's Name :														
5	Gende	er (Male/Female)														
6	Date era):	Date of Birth (According to Christian		6				(DD/I	MM/YY	YYY)						
			Age (as	on 01.	07.20	18)		(,-	_Year _			onth	I	Davs		
7	Are you Original Resident/Domicile of State of U.P.: (Yes/No)					/										
8		Applicant's Category : General (Unreserved) / O.B.C. / S.C. / S.T.)														
9	Religion: (Hindu/ Muslim/ Sikh/ Christian/ Budhdhist/ Parsi/ Jain/ Others)															_
10	Sub-category: (Women/Dependant of Freedom Fighter (D.F.F.)/P.H./ Ex-Servicemen (E.S.M.) / Sports Person (S.P.) Only for Ex-Servicemen:		<u> </u>													
			(i) Enrol (Date-M			vice										
			(ii) Retirement/Discharged Date (Date-Month-Year)													
				vice D onth-Y		1										
11	Natio	nality:	Indian/	Others												
12	Pres	ent Address (For communication purpose) (with Police Station)	District State-	<u> </u>					PIN							-
13	Permanent Address (with Police Station)		District	-					PIN							-
			State-													
14	Marita	Married / Unmarried)														
	If mar	ried														
	(i)	(i) Do you have more than one spouse living (Yes / No):														
	(ii)	Have you married a person having														
15	(i)	Telephone No.														
	(ii)	Mobile No.														
	(iii)	Active E-mail Id														
	(111)	reave L man ia														-

16. Educational Qualification :

Sl.	Name of Exam. Passed	Name of	Passed	Max.	Marks/	Percentage of
No.		Institution/Board/University	Year	Marks	Grade	Marks
					obtained/	obtained

i C	lass V									
ii C	lass VIII									
iii H	ligh School / Equivalent									
iv In	ntermediate / Equivalent									
v G	raduation/Others									
ote: Ca	andidate must enclose for	mula v	where marks have been awarded	l in grades	for conve	rting percen	tage of the ma			
	ved by the institute.									
	ntial Qualification :									
			of one year of work as such in the							
		of the s	state (Such experience must be	duly certi	fied by th	ie officer of	the organisati			
ncerne	,		Yes							
	n the following details:									
Name Post he	1	ation	Description of Work		Dur	ation of Ser	vice			
				From:	From: Upto: Upto: DD/MM/YYYY)					
	xperience (in years) 26.02.2018)				Years					
Have			ny for a minimum period of two y	,	,	**********				
Have) Hav	you served in the Territor		ny for a minimum period of two yeate of the National Cadet Co	,	, other t	***********	equal be giv			
Have) Hav	you served in the Territor e you obtained a 'B' o			orps shall	, other t	hing being	equal be giv			
Have) Hav eferen	you served in the Territor we you obtained a 'B' once? (Yes/No)	certific	cate of the National Cadet C	orps shall	, other t	hing being	equal be giv			
Have) Hav eferen	you served in the Territor we you obtained a 'B' once? (Yes/No)	certific	Demand Draft of Amount :	orps shall	, other t	hing being	equal be giv			
Have) Hav eferen 19	you served in the Territor ye you obtained a 'B' once? (Yes/No) Details of fee paid:	(i) (ii) (iii) (iv)	Demand Draft of Amount : Demand Draft No.: Date : Name of the Bank	Rs	n Name w	hing being	equal be giv			
Have) Hav eferen	you served in the Territor we you obtained a 'B' once? (Yes/No)	(i) (ii) (iii) (iv) (1) W (Yes/ (2) H (Yes/	Demand Draft of Amount : Demand Draft No.: Date : Name of the Bank	Rs Rs Branch ase have ev	n Name witer been retended by Co	hing being ith Code : egistered aga urt of law?	equal be giv			
Have) Hav eferen 19 20	you served in the Territor we you obtained a 'B' once? (Yes/No) Details of fee paid: Criminal Proceeding	(i) (ii) (iii) (iv) (1) W (Yes/ (2) H (Yes/ (3) C	Demand Draft of Amount : Demand Draft No.: Date : Name of the Bank	Rs Rs Branch ase have ev	n Name witer been retended by Co	hing being ith Code : egistered aga urt of law?	equal be giv			

No. of Enclosures attached with the application form:

I accept the following declaration- YES / NO

<u>Declaration</u>
I hereby declare that all the statements made in the application are true, complete and correct to the best of my knowledge and belief. In the event any information being found false/wrong/incorrect or any ineligibility being detected at any stage, before or after selection, my candidature will stand canceled.

Date:	
Place:	Signature of the candidate: